

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (S) No. 462 of 2019

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

For the Petitioner : Mr. Saurabh Shekhar, Advocate
For the Respondents : Mr. Suresh Pandey, Advocate

05/12.04.2021 As prayed, by way of last chance, further three weeks time is granted to learned counsel for the respondent-CCL to file counter-affidavit.

Put up this case after three weeks.

(Dr. S.N. Pathak, J.)

punit/-